

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2986
ANSWERED ON:12.08.2010
COMPENSATION TO BHOPAL GAS VICTIMS
Singh Shri Rakesh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of persons seriously suffered and died in Bhopal Gas Tragedy and the compensation paid to them;
- (b) whether there is no provision for providing compensation to victims having injuries;
- (c) if so, the reasons therefor; and
- (d) whether the Government proposes to increase the compensation amount in proportion to the number of deaths as well as victims?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a), (b) & (c): A total amount of Rs. 54.64 crore of compensation in 5295 death cases, as adjudicated by the Office of the Welfare Commissioner, Bhopal Gas Victims, has been paid. Further, a sum of Rs. 34.24 crore has been paid as compensation in 10,047 cases claimed under the category of death cases but accepted as injury cases, after due adjudication. In addition, compensation of Rs. 15.48 crore has been paid in 3,199 cases of permanent disability, Rs. 130.90 crore in 33,672 cases of temporary disability, 0.41 crore in 42 cases of injury of utmost severity and Rs. 1,310.78 crore in 5,21,333 cases of minor injury. An equal amount of additional compensation on pro-rata (1:1) basis has also been paid to these recipients of original compensation in various categories.

(d): The Government approved payment of ex-gratia to the following categories of the Bhopal Gas Victims at the rates indicated below:

Category ex-gratia

Death Rs.10 lakh (less amount of compensation already Received)

Permanent disability Rs.5 lakh (less amount already received)

Cancer cases Rs.2 lakh (less amount already received)

Total Renal Failure Cases Rs. 2 lakh (less amount already received)

Temporary disability Rs.1 lakh (less amount already received)

For enabling payment of ex-gratia, a sum of Rs.660.00 crore is being provided by the Govt. of India. The ex-gratia will be disbursed by the Welfare Commissioner, Bhopal Gas Victims, Bhopal.